## Annexure -1

Name of the corporate debtor: ACCUTIME LOGISTICS (P) Ltd

Filing under clause (ca) of sub-regulation (2) of

## List of secured financial creditors belonging to any class of creditors

SI No.	Name of creditor	Details of claim received		
		Date of receipt	Amount claimed	
1	NIL		NIL	

Date of commencement of CIRP: 14/01/2022

	Details of claim admitted		
Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee
NIL			

regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 201

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Whether related % of voting share in CoC		Amount of continge nt	Amount of any mutual dues, that may be set off	Amount of claim not	Amount of claim under verificati on
	100				

(Amount in ₹)

Remarks, if any